

(b) whether the allocation made have been reduced subsequently;

(c) if so, the reasons therefor; and

(d) the position of the gas based power plants for which NRI's have responded on the original allocations?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI KALP NATH RAI): (a) to (c). In September, 1990, 3.0 MCMD of natural gas from Krishna-Godavari Basin had been allocated for two 400 MW gas based power plants to be set up in the Krishna-Godavari Basin, one by the NTPC and the other by Andhra Pradesh State Electricity Board in the State Sector. However, the Gas Linkage Committee has recommended reduction of the allocation to 1.5 MCMD for both the projects taken together due to the reduced availability of gas in the Krishna-Godavari Basin.

(d) The Government of Andhra Pradesh have selected a NRI company namely M/s GVR Industries to set up the Jeguraupadu Power project in the private sector. M/s Spectrum Technologies Inc. Who have been selected by the Government of Andhra Pradesh to set up another 400 MW gas based power project have proposed to set up the Godavari project as a joint venture with NTPC. The feasibility reports for both the power projects have not been received in the Central Electricity Authority.

#### **Flood Control in Gujarat**

1720. SHRI HARISINH CHAVDA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Gujarat has submitted any scheme to the Union

Government for approval to control floods in the States;

(b) if so, the details thereof; and

(c) the time by which it is likely to be cleared?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). The last revised estimate for the flood protection measures on River Tapi in Lower Tapi Basin costing Rs. 33.99 crores was received in December 1991. This scheme was earlier approved in April, 1971 for Rs. 5.21 crores.

(c) The time by which the scheme can be cleared depends upon how soon the State Government complies with the observations of the Central Appraising Agencies.

#### **Strengthening of Runways**

1722. SHRI K. V. THOMAS:  
SHRI RADHIKA RANJAN PRAMANIK:  
SHRI K. MURALEEDHARAN:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the details of the proposals for expansion/construction, modernisation and strengthening of runways of different airports in the country;

(b) the estimated amount earmarked for this purpose; and

(c) the time by which the modernisation Programme is likely to be completed?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) to (c). Expansion/Modernisation

and strengthening of runways at different airports in the country is a continuing process and is taken up in a phased manner depending upon project requirements and availability of resources.

### Radio Telephone In Gujarat

1723. DR. K. D. JESWANI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the District-wise number of villages in Gujarat where radio-telephone facility has

been provided during the last years; and

(b) the facility proposed to be provided during 1992-93?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Details are given in the enclosed statement.

(b) 3000 Panchayat Villages have been proposed to be covered during 1992-93 for telephone subject to availability of resources. The type of media will be decided after examining technical feasibility.

### STATEMENT

*District-wise Nos. of Villages in Gujarat Provided with Radio Telephone Facility during the Years 1990-91 and 1991-92*

<i>Sl. No.</i>	<i>Name of District</i>	<i>No. of Panchayat Villages covered with Radio Telephone facility</i>
1	2	3
1.	Ahmedabad + Gandhinagar	13
2.	Amreli	27
3.	Banaskanta Palanpur	22
4.	Bhavanagar	28
5.	Bhavegh	02
6.	Jamnagar	02
7.	Junagarh	28
8.	Bhuj	30
9.	Mehsana	24
10.	Godhra Panchmahal	11